

(c) Shri Narender Kumar has been placed under suspension from the date of his arrest and orders have been issued to initiate departmental proceedings against him under the relevant disciplinary rules. This is in addition to the criminal case registered by the police against the persons involved in this case.

[English]

Eviction of Media Persons

5623. SHRI RAM NAIK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware that the media persons were evicted from the VIP lounge at the Indira Gandhi International Air Port at the time of arrival of the US Assistant Secretary of State on March 22, 1994;

(b) whether the eviction was done as per the advice of the Ministry of External Affairs; and

(c) If so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) Media reports on this incident have come to Government's notice.

(b) No, Sir.

(c) Does not arise.

Cultural Programmes on Doordarshan

5624. SHRI BAPU HARI CHAURE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the total number of cultural programmes telecast by Doordarshan during the last two years;

(b) whether the Government have received representations that a good number of artists feel disheartened for the manner in which country's art and culture are being presented;

(c) whether the Government propose to review its policy in respect of Doordarshan's cultural programmes; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI K.P. SINGH DEO): (a) Such details are not maintained by Doordarshan.

(b) and (c) No, Sir.

(d) Does not arise.

[Translation]

Telecom Facility in Industrial Areas

5625. SHRI SURENDRA PAL PATHAK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to involve State Governments in providing telecommunication services to the dense industrial areas and private sectors; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) and (b). Sir, wherever State Governments are setting

up big industrial centres and residential colonies, they can set up their own telecom network in these areas subject to approval of DOT. Such networks can be provided connectivity to the public network through junction lines.

[English]

Haj Advisory Board

5626. SHRI SYED SHAHABUDDIN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government have decided to constitute the Central Haj Advisory Board;

(b) the date of its last constitution, its term and composition;

(c) whether the Haj Committee organised the Annual Haj Conference in 1993;

(d) if so, the recommendations and the suggestions made by the Conference; and

(e) whether those recommendations and suggestions have been considered and accepted by the Haj Committee and by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI R.L. BHATIA): (a) and (b). Central Advisory Board had been a non-statutory body constituted for the purpose of ascertaining the views of important Muslim personalities in the country on Haj and ziarat matters. It was last constituted in November 1987 for a normal tenure of one year. No decision has been taken to reconstitute the CHAB. The CHAB is constituted for a one period with the Joint

Secretary in charge of Haj affairs in the Ministry of External Affairs as the ex-officio Secretary & Convenor of the Board. The CHAB constituted in November 1987 consisted of 38 members and included Chairmen of the State Haj Committees as well as some Members of Parliament and prominent public figures.

(c) to (e). Haj Committee organised the Annual Haj Conference on October 1, 1993 in Bombay. The recommendations and suggestions made by the Haj Committee were mainly in the nature of suggestions for improvement of Haj arrangements both in India and Saudi Arabia. They included early despatch of Building Renting Delegation and Building Selection Team, arrangements for carriage of pilgrims by Air India, increasing the number of departure points, continued availability of ship for Haj voyages, augmentation of medical/administrative contingents deputed to CGI, Jeddah, option to the pilgrims to obtain foreign exchange of either Saudi riyals 4600 or 5500, continued use of air-conditioned buses for pilgrims in Saudi Arabia and early commissioning of Haj House. Suggestions made by the Annual Haj Conference have been examined in detail and implemented on a continuous basis keeping in view their practicality and necessity.

Mango Processing Units in A.P.

5627. SHRI DHARMABHIKSHAM:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state the incentives given or proposed to be given for the export of mangoes particularly in Andhra Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESS-